Year-2024-2025

I, Satyendra Kumar Yadav son/daughter/wife Shree Ram Chandra Yadav aged 48 Years, belonging to Bihar Legislative Assembly, Patna service and presently working as Assistant Section Officer given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No		Self	Spouse name (s) Manorma Kumari	Dependa Riya Kı	Dependant-2 Diya Drishti	Dependant-3 Shreya Srishti	Dependant-4 Pranjal Pranav	Dependant-5 Alpa Arohi
(i)	Cash	Rs- 10000/-	5000	Union Ba India Rs.	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	CO. OP BANK R.D500/-	Nil	Nil	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Post Office Saving A/c- Rs-54-10/- RD-1,000 Post Office TDR-Rs- 3,00,000/- LIC Policy- 6489/- Yearly Rs-1096/-	Nil	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Motor Maestro Scooty No BR01DL0 473	Nil	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Nil	Gold- 20gm Silver- 200gm (Approx)	Nil	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock companies and as per books in the case of non listed companies should be given.

Exchange in respect of listed

* Dependant here means a person substantially dependent on the income of the

В Details of Immovable assets

Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be

indicated]

SI. No.		Self	Spouse name (s)	Dependa n-1	Dependant-2	Dependat-3	Dependant-2	Dependat-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	UNDIVIDED ANCESTRAL/ PARENTAL PROPERTY AT MISHRAULI, POST- KOYALDEVA, DIST GOPALGANJ	Nil	Nil	Nil	Nil		
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	13 DHUR AT BETAURA PHULWARI S HARIF, PATNA	Nil	Nil	Nil		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	UNDIVIDED ANCESTRAL/ PARENTAL PROPERTY AT MISHRAULI, POST- KOYALDEVA, DIST- GOPALGANJ, AND	Nil	Nil	Nil	Nil		
		COMMERCIAL SHOP AT KHAIRATIYA BAZAR, DIST GOPANGANJ						
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil		
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil		

(2) I give herein below the details of my liabilities / over dues to public financial dues:-

institutions and government

[Note: Please give separate details for each item]

Sl. No.		Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 2023
(a)	(i)	Loans from Banks	SBI Bihar Vidhan Mandal, Patna	Rs 10,0000/-
	(ii)	Loans from financial institutions	Nil	Nil
	(iii)	Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
		(b) dues to departments dealing with supply of water	Nil	Nil
		(c) dues to departments dealing with supply of electricity	Nil	Nil

		(d) dues to departments dealing with telephones	Nil	
		(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	
		(f) Other dues, if any	Nil	
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NoAFQPY4316Q F.Y-2023-24 TAX PAID-RS.82844 /-	
	(ii)	Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii)	Sales Tax [Only in case of proprietary business]	Nil	
	(iv)	Property Tax	Nil	

(IV) Property Tax		Nil
C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA-983
Gender	: -	M (M/F)
Date of Birth	÷	1 5 0 1 1 9 7 7 (DD/MM/YYYY)
Class/Group	;-	B (A/B/C)
Cadre	:-	Administrative CADRE BLAS PATNA
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	GOPALGANJ
I hereby declare tha	t the above	details are true to the best of my knowledge and belief.
		Signature: Sbygolo
		Name of Employee: Satyendra Kumar Yadav
Place: PATNA		Designation: Assistant Section Officer

Note:

Date: 11-02-2025

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Department: BIHAR VIDHAN SABHA